

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2358
ANSWERED ON:12.03.2013
TERRORIST ORGANISATIONS
Choudhary Shri Bhudeo;Singh Smt. Meena

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether allegations have been leveled against some political/ social organizations though their names do not feature in the list of terrorist organizations issued by the Ministry; and

(b) if so, the details thereof along with the basis on which such claims/allegations have been made against the said organizations along with the list of the organizations notified as terrorist organizations by the Ministry?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (b): The Hon'ble Home Minister has already issued a clarification on 20th February, 2013, clarifying the issue. A copy of the statement is attached as Annexure-I. Also, a list of 36 organizations declared as terrorist organizations under Chapter-VI of Unlawful Activities (Prevention) Act, 1967 is attached as Annexure-II.